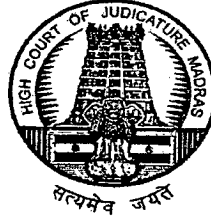


R.O.C.No. 82366-A/2019/B2



CIVIL JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 233 / 2019

The Government, G.O.Ms.No. 56, Home(Cts-III) Department, dated 23.01.2019 and G.O.Ms.No.132, Home(Cts-II) Department, dated 14.02.2017, have issued orders for the constitution of District Munsif Court at Eraniel by converting the existing Principal District Munsif-cum-Judicial Magistrate Court, Eraniel and Judicial Magistrate Court at Eraniel by converting the existing Additional District Munsif Court at Eraniel.

Thiru. K.Ananthavel, Principal District Munsif-cum-Judicial Magistrate, Eraniel, is transferred and posted as District Munsif, Eraniel, in the aforesaid separately constituted Court.

Tmt. A.Muthuselvam, Additional District Munsif, Eraniel, is transferred and posted as Judicial Magistrate, Eraniel, in the aforesaid separately constituted Court.

HIGH COURT OF MADRAS, CHENNAI.
DATED:08.11.2019.

C.Kumarappan
REGISTRAR GENERAL

6
08.11.19
(S.O)